

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 12/RP/2024

Subject : Review of the Commission's order dated 11.1.2024 in Petition No.391/GT/2020 in the matter of revision of tariff for the period 2014-19 in respect of Farakka Super Thermal Power Station Stage-III (500 MW).

Petitioner : GRIDCO Ltd.

Respondent : NTPC Ltd.

Date of Hearing : **8.10.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri R.K. Mehta, Advocate, GRIDCO
Ms. Himanshi Andley, Advocate, GRIDCO
Shri Venkatesh, Advocate, NTPC

Record of Proceedings

Due to a paucity of time and considering the fact that the Respondent NTPC has filed a review petition (RP No.10/RP/2024) against the same impugned order dated 11.1.2024, which has been listed today and adjourned, the Commission adjourned the hearing of this review petition.

2. The Review Petition will be listed for hearing on **23.10.2024**.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

